

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:120

ANSWERED ON:08.08.2012

ACCIDENT DEATH CLAIMS OF PRIVATE INSURANCE COMPANIES QUESTION

Gandhi Shri Dilip Kumar Mansukhlal

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of the premium collected and death claims settled by the private insurance companies during the last three years and the current year;
- (b) whether any insurance companies have not accepted the accident death claim of insured persons;
- (c) if so, the details thereof, insurance company/policy-wise;
- (d) whether the Government has fixed any norms pertaining to settlement of the death claims;
- (e) if so, the details thereof; and
- (f) the steps taken/being taken by the Government against the erring insurance companies in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) to (f): The requisite information is being collected and the same will be laid on the Table of the House.